## ORISSA HIGH COURT: CUTTACK

## NOTICE

Cuttack, Dated the 25th March, 2020

It is hereby given for general information that considering the impending threat of COVID-19 and in the wake of the decision taken by the Government of India for complete Lockdown of the nation for 21 days, the Hon'ble Court have decided that the functioning of the High Court and its offices will remain suspended w.e.f. 26.03.2020 till 15.04.2020

However, mention memos in respect of extremely urgent matters which cannot await till 15.04.2020 be filed before the Deputy Registrar (Judicial) through official e-mail ID: drj.od-hc@gov.in between 11.00 A.M. and 12.00 Noon.

By Order of the Acting Chief Justice

REGISTRAR (JUDICIAL)

Memo No.4605, Date 25.03.2020

Copy forwarded to the :-

- The Secretary General, Supreme Court of India, New Delhi. 1.
- The Principal Secretary, Home Deptt./Law Deptt., Govt. of Odisha, 2. Bhubaneswar
- All Officers of the Court. 3.
- The Addl. Registrar-cum-Principal Secy. to Hon'ble the Chief Justice. 4.
- All Sr. Secretaries / Secretaries to the Hon'ble Judges of the Court. 5.
- All Superintendents of the Court. 6.
- Advocate General, Odisha, Cuttack. 7.
- Director, Orissa Judicial Academy, Cuttack. 8.
- The Secretary, Odisha State Bar Council, Cuttack
- Secretary, Orissa High Court Bar Association, Cuttack.
- Medical Officers of the Court.
- 12. The Technical Director, N.I.C. of High Court for uploading in website.
- for information. Notice Board

Special Officer (Special Cell), I/c